

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/1428/A

From :- Shri kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 25th March 2019.

Sub:- **Station Leave permission.**

Ref:- Your letter No. DJDH/93/2019, dtd. 20.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for him station leave permission, from the morning of 21.03.2019 till the evening of 24.03.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/1429/A, dated 25.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan